

>12.03 hrs.

## ELECTION TO COMMITTEE

### Coconut Development Board

Title: Regarding motion for election of members to the Coconut Development Board.

THE MINISTER OF AGRICULTURE (SHRI RAJNATH SINGH): Sir, I beg to move:

"That in pursuance of Section 4 (4)(e) of the Coconut Development Board Act, 1979 read with rule 4(1)(i) and (ii) of Coconut Development Board Rules 1981, the Members of this House do proceed to elect in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Coconut Development Board, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of Section 4 (4)(e) of the Coconut Development Board Act, 1979 read with rule 4(1)(i) and (ii) of Coconut Development Board Rules 1981, the Members of this House do proceed to elect in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Coconut Development Board, subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted.*